

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 05-02-2026 To 05-02-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	156/2026	MANNAN GAZI Mobile:6290965741	DEBABRATA SARDAR	25-02-2026	SYNOPSIS
2	CRA (DB)	76/2026	RABI BHUNIA @ RABINDRANATH BHUNIA AND OTHERS Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	26-02-2026	DECLARATION MISSING IN THE BACKSHEET OF 1ST JUDGES COPY
3	CRA (SB)	23/2026	SK. MUNNA AZIZ Mobile:9163393786 Email:THAKURMANABENDAR7@GMAIL.COM	MANABENDAR THAKUR	26-02-2026	DECLARATION IS MISSING AND PET DISTRICT IS ALSO MISSING.
4	CRM (A)	311/2026	BISWANATH BISWAS Mobile:7980613821 Email:SUMANSAHANI.HD@GMAIL.COM	SUMAN SAHANI	26-02-2026	1) MENTION CRL. MISC. CASE NO IN 1ST PARA AS PER ORDER COPY ... 2) IN 1ST PARA MENTION WHETHER PETITIONER MOVED ANY PETITION BEFORE THE HONBLE HIGH COURT OR NOT
5	CRM (A)	351/2026	DIPANKAR BANERJEE Mobile:9123930781 Email:GOPALKRISHNASARDAR@GMAIL.COM	GOPAL KRISHNA SARKAR	26-02-2026	LOWER CT NO NEED CLARIFICATION. ALSO CMC CASE NUMBER NOT MENTIONED PROPERLY WITH PETITION.
6	CRM (A)	355/2026	MD AKBAR Mobile:9903232969 Email:DASDEEP749@GMAIL.COM	SUPRIYO DAS	26-02-2026	TRIAL COURT CASE NUMBERS NOT MENTIONED IN PARA 1
7	CRM(M)	318/2026	INDUBHUSAN HALDER @ DULAL HALDER Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM	DATTATREYA DUTTA	26-02-2026	ED SERVICE DELIVERY REPORT NOT ATTACHED
8	CRM (NDPS)	156/2026	NAYAN CHOUHAN Mobile:7003578904 Email:KAUSHIKCHOWDHURY83@GMAIL.COM	KAUSHIK CHOWDHURY	26-02-2026	IN 1ST PARA LD ADVOCATE DECLARATION IS REQUIRED AS NDPS CASE NO WRONGLY RECORDED IN THE IMPUGNED ORDER COPY OF LD TRIAL COURT
9	CRM (NDPS)	222/2026	ASHISH KUMAR SAXENA Mobile:9830603088 Email:ADVOCATE.SK.SALIM017@GMAIL.COM	SK. SALIM	26-02-2026	T.R. CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
10	CRM(R)	13/2026	TAPAN KARMAKAR	ARITRA	26-02-2026	1) V.G. RELATIVES IDENTITY HAS BEEN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9007510101 Email:ARITRABHATTACHARYA11@GMAIL.COM	BHATTACHARYA		DISCLOSED ... 2) SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM(SB) 25/2025
11	CRR	464/2026	ARIF MONDAL Mobile:9830203428 Email:NAVANILDE@GMAIL.COM	MONAMI MUKHERJEE	26-02-2026	P.S CASE MISSING IN THE CERTIFIED COPY.
12	CRR	467/2026	PARIKSHIT BAGARIA (MINOR) REPRESENTED BY HIS MOTHER SHILPA BAGARIA NEE GANERIWALA Mobile:8017400795 Email:ADVOCATE.SHAMAYEM@GMAIL.COM	SHAMAYEM FASIH	26-02-2026	MINOR IS NOT WRITTEN IN THE VAKALATNAMA
13	CRR	472/2026	SANJAY YADAV Mobile:9804135175 Email:ANISH88@OUTLOOK.COM	ANISH DAS	26-02-2026	BNSS IS MISSING IN THE PETITION
14	CRR	496/2026	AMAL MUKHERJEE Mobile:9836331088 Email:ADVSBMUKHERJEE@GMAIL.COM	RANABEER HALDER	26-02-2026	DISTRICT OF PET IS MISSING.
15	CRR	547/2026	KRISHNA PRASAD Mobile:8134803322 Email:ADVSAGNIKA@GMAIL.COM	SAGNIKA BANERJEE	26-02-2026	WRONG PS MENTIONED IN THIS PETITION
16	WPA	2644/2026	BIBEK MONDAL Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	26-02-2026	LOGO NOT FOUND
17	WPA	2652/2026	SUPRIYA GANGOPADHYAY Mobile:8777846433 Email:BRATATI74935PRAMANICK@GMAIL.COM	BRATATI PRAMANICK	26-02-2026	1. NO LOGO 2. XEROX COPY OF CAUSE TITLE 3. STATE MUST BE MENTIONED RESPONDENTS
18	WPA	2736/2026	PREMIER CABLES AND CONDUCTORS PRIVATE LIMITED Mobile:9830080506 Email:RRMODI@GMAIL.COM	RAM RATAN MODI	26-02-2026	LISTING DATE IS ON HOLIDAY
19	WPA	2739/2026	ROJINA KHATUN Mobile:9830521146 Email:SOMACHATTERJEEMISHRA@GMAIL.COM	SOMA CHATTERJEE(MISHRA)	26-02-2026	LOGO NOT FOUND
20	WPA	2740/2026	M/S. ADDHYA FOREX PVT. LTD AND ANR. Mobile:8016408090 Email:NILU.CHOWDHURY619@GMAIL.COM	NILOTPAL CHOWDHURY	26-02-2026	1. VOKA MUST BE ATTACHED TO LAST VOLUME 2. GROUP IS WRONG AS PER REVENUE MATTER

Printed On 06-02-2026